

1	2	3
Maharashtra	43.58	557.58
Manipur	20.28	277.28
Meghalaya	12.94	54.44
Mizoram	15.57	92.70
Nagaland	15.49	238.19
Orissa	30.44	1464.55
Punjab	29.45	93.53
Rajasthan	18.87	209.57
Sikkim	11.96	73.45
Tamil Nadu	31.11	442.14
Tripura	14.09	87.19.
Uttar Pradesh	33.66	176.1C
West Bengal	4.64	74.64
Sub-Total (States)	300.00	6190.81
A&N Islands	2.57	32.56
Chandigarh	0.68	13.68
D&N Haveli	1.99	13.70
Delhi	0.95	0.95
Daman & Diu	2.23	17.73
Lakshadweep	2.53	36.52
Pondichery	4.05	14.55
Sub-Total (UT)	15.00	129.69
TOTAL	515.00	6320.50

Diseases through imported animals

1986. SHRI R. SARATH KUMAR: Will the Minister of AGRICULTURE be pleased to state :

(a) whether cattle are being imported every year in the country for the last two years :

(b) if so, the details thereof, country-wise and cattle-wise:

(c) whether due to foot and mouth disease and mad cow disease abroad, lakhs of cattle were untimely slaughtered;

(d) the steps taken by Government so far to prevent out-break of such diseases among animals in India through imported animals;

(e) whether Government have evolved any policy to tackle this problem; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Details of import of cattle during last two years are given in the Statement (*see below*).

(c) As per reports published by the Office International des Epizooties (OIE), animals including cattle have been destroyed in many countries due to the out-break of mad cow and foot and mouth disease.

(d) to (f) Government has prohibited import of live ruminants, including cattle, as well as germplasm and other products of ruminant origin from countries affected by mad cow disease and other diseases from the same group. Besides, live animals are on the restricted list of imports and are permitted against import licenses issued on the recommendations which are made on the basis of the disease status of the exporting country. Imports are also subject to fulfilment of health and quarantine conditions laid down in this regard.

Statement

Details of import of cattle, country-wise and cattle-wise during the year 1999-2000 and 2000-01

Year 1999-2000			
Sl. No.	Description	Country	No. of cattle
1.	Heifers & Bulls (for breeding)	Australia	21
2.	Heifers & Bulls (for breeding)	Denmark	28
3.	Bulls, adult other than pure bred breeding	Nepal	22
4.	Others (excluding Bulls and Buffaloes) other than pure bred breeding	Nepal	153
Total:			224

Year 200001			
Sl. No.	Description	Country	No. of cattle
1.	Bulls, adult other than pure bred breeding	Nepal	427
2.	Others (excluding Bulls and Buffaloes) other than pure bred breeding	Nepal	626
Total:			1053

Central Share in Agricultural Insurance Scheme

1987. SHRI R SARATH KUMAR: Will the Minister of AGRICULTURE be pleased to state :

- (a) whether National Agricultural Insurance Scheme is being implemented in States, according to the guidelines;
- (b) if so, the details thereof;
- (c) whether in the previous Comprehensive Crop Insurance Scheme the Central Government has 2/3 rd (66.66 percent) share in the compensation to be given to farmers, but in the National Agricultural Insurance Scheme, it has been reduced to 50 per cent;
- (d) if so, the reasons therefor;
- (e) whether State Governments have represented to the Union Government in this regard;
- (f) if so, the details thereof; and
- (g) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes Sir, National Agricultural Insurance Scheme (NAIS) is implemented in 19 States and 2 Union Territories as per guidelines given in the scheme.

- (b) Important features of NAIS are annexed in the Statement, (*see* below,)
- (c) Yes. Sir.